

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

44

T.C.P No. 169/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Neo Seamless Tubes Ltd.  
V/s.  
KLT Automotive & Tubular Products Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
44	Adv. Mayur S Kaderia	Advocate i/b Ashlar Law for Petitioners	

ORDER

TCP No.169/ I&BP/NCLT/MB/MAH/2017

The Petitioner having stated that Bank Certificate has not been filed, list this matter on 11.8.2017 with a direction to the Petitioner to file Bank Certificate as mentioned u/s.9 of the I&B Code by next date of hearing i.e., on 11.8.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASHKUMAR  
Member (Judicial)